

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 105 (ND)/09

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

NAME OF THE COMPANY: M/s Jhankar Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	Prachi Gupta, Advocate for R-1 to 6 Mr. Vivek Malik and Mr. Dhawal Jain, Advocates for R-7		

ORDER

Renotify this case on 9th February, 2018

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**